

**Central Administrative Tribunal  
Jammu Bench, Jammu**

Hearing through video conferencing



**O.A. No.61/239/2020**

This the 18<sup>th</sup> day of December, 2020

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)  
Hon'ble Mr. Anand Mathur, Member (A)**

1. Tараq Parvez Age 31 years S/o Sh. Gulam Mohd Lone, R/o Larsa, Tehsil and District Kishtwar.
2. Mohd. Tazlem Age 39 years S/o Sh. Gulam Rasool, R/o Kewa Tehsil Bunjwah District Kishtwar.
3. Abdul Wahid Age 43 years S/o Sh.Faroz Khan, R/o Marwah, TEhsil and District Kishtwar.

.....Applicant

By Advocate: Mr. Rajendra Kumar

**Versus**

1. The Union Territory of Jammu and Kashmir through its Commissioner/Secretary, Rural Development Department and Panchayati Raj, Civil Secretariat, Jammu.
2. The Director, Rural Development Department Jammu.
3. The District Development Commissioner, Kishtwar.
4. The Assistant Commissioner Development, Kishtwar.

..... Respondents

(By Advocate: Mr. Sudesh Magotra, DAG)

**O R D E R (ORAL)**

**Hon'ble Mr. Anand Mathur, Member (A)**

Learned counsel for applicant seeks permission to withdraw this O.A. with liberty to file a fresh before appropriate forum, if any fresh cause of action arise.

2. In view of the submissions made by the applicant, The O.A. is dismissed as withdrawn with liberty to applicant to approach appropriate forum, if any new cause of action arise. No costs.

**(ANAND MATHUR)**

**(RAKESH SAGAR JAIN)**

**MEMBER (A)**

**MEMBER (J)**

**Mks**

